

Serial No. of Order	Order with Signature	Office note as to action (if any) taken on order
5-3-97	<p>At the instance of learned Additional Standing Counsel, adjourned to 11.8.97.</p> <p style="text-align: right;">Vice-Chairman S/8197</p>	<p>free copy of the order No. 1 dt. 10.12.96 with O.A. copies given to the applicant's counsel for due service on all respondents.</p>
11.8.97	<p>Heard learned Addl. Standing Counsel Shri D.N. Mishra and learned counsel for the petitioner on M.A. 423/97 and M.A. 259/97. It is submitted by Shri D.N. Mishra that in order dated 10.12.1996 this Original Application was disposed of with a direction to Chief Administrative Officer to consider the representation of the applicants vide Annexures 5 and 6 within a period of six weeks after affording them an opportunity of being heard. But the authority who is required to dispose of the representations is Chief Project Manager. If that be the case the Respondents should have approached the Tribunal much earlier for modification of the above direction. In view of this it is ordered that the representations vide Annexures-5 and 6 to the Original Application should be disposed of by the Chief Project Manager within a period of two weeks from the date of receipt of the order. Before disposing of the representations the Chief Project Manager should afford an opportunity to the applicants of being heard. The result of the consideration should be communicated to the applicants within one week thereafter.</p> <p>With the above direction M.A. 423/97 and M.A. 259/97 are disposed of accordingly.</p> <p>Hand over copies of the order to the learned counsel for the parties.</p>	<p style="text-align: right;">Rahul 11/12/97</p> <p style="text-align: right;">Mishra 12.12.96 S.O.</p> <p>Received copy of order with notice of petition and or receipt of all respondents</p> <p style="text-align: right;">Rahul 16.12.96</p> <p>M.A. 259/97 has been filed for extension of time to comply the order.</p> <p style="text-align: right;">Rahul 11/8/97</p> <p style="text-align: right;">Desh.</p> <p>Adm. to 11.8.97 on further order on M.A. 259/97 & M.A. 423/97.</p> <p style="text-align: right;">Rahul 8/8/97</p> <p style="text-align: right;">Desh.</p>